

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-1/2006/4763/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
Member, MACT,
Nagaon.

Dated Guwahati, the 31st May, 2023.

Sub:- **Station leave permission.**

Ref:- Your Letter No.MACT/N/1080, dated 25.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 26.05.2023 till the morning of 29.05.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-1/2006/4764/A, dated , 31-05-2023

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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